

the Central Bank wrote to Government in November 1953 requesting them to refer the dispute to a tribunal for adjudication, Government are considering the matter and hope to come to a decision shortly.

ISSUE OF RAILWAY TICKETS AT MOTIHAR

***850. Shri Bibhuti Mishra:** Will the Minister of Railways be pleased to state:

(a) whether it is a fact that tickets are issued at Motihari station in the North-East Railway after arrival of the trains;

(b) whether it is a fact that many passengers board the trains without tickets; and

(c) whether Government have received any complaint from the public asking for early action in this matter?

The Deputy Minister of Railways and Transport (Shri Alagesan): (a) No. The Booking Window at Motihari station is kept open one hour before a train is scheduled to arrive.

(b) No instance of the nature indicated has come to notice or has been brought to the notice of the North Eastern Railway Administration.

(c) No.

INLAND FISHERIES

***852. Shri S. N. Das:** Will the Minister of Food and Agriculture be pleased to state whether the recommendation of the Director of Zoological Survey of India with regard to the re-enactment of certain laws for the conservation of inland fisheries which was considered by Government some time ago has been given effect to?

The Minister of Food and Agriculture (Shri Kidwai): No. The recommendations, as indicated in his article "Fishery Legislation in Asoka's Pillar Edict V" have been considered by the Government in 1950 and have not been found suitable in the present circumstances.

DALDA VANASPATI FACTORY, VILLUPURAM

***853. Shri Muniswamy:** Will the Minister of Food and Agriculture be pleased to state:

(a) when the licence for the Dalda Vanaspati Factory at Villupuram, Madras State was issued by the Central Government;

(b) whether a loan has been given by the State Government to this Factory;

(c) whether it is a fact that the factory has not yet started working; and

(d) if so, when it is scheduled to start working?

The Minister of Food and Agriculture (Shri Kidwai): (a) Permission was granted on 2-7-1945.

(b) Yes, under the State Aid to Industries Act of the State.

(c) Yes.

(d) Though the construction work is complete the factory has not been able to go into production on account of lack of electricity and unfavourable market conditions. The factory is interested in the manufacture of vanaspati and is waiting for a suitable opportunity to start production.

THEFTS ON RAILWAYS

***854. Pandit D. N. Tiwary:** Will the Minister of Railways be pleased to state:

(a) whether it is a fact that there has been an increase in the incidence of theft and pilferage from the goods trains in North Eastern Railway;

(b) the number of such cases detected in 1952 and 1953;

(c) whether Chupra and another station nearby are the worst-affected parts; and

(d) the steps taken to check these incidents?

The Deputy Minister of Railways and Transport (Shri Alagesan): (a) No, Sir.

(b) The number of such cases detected was 1077 in 1952 and 920 in 1953.

(c) Yes, Sir.

(d) As a preventive measure, escorting of Goods Trains by Railway Police and Watch and Ward personnel and in some cases laying of ambush along the track have been arranged. As a means of special protection, wagons containing valuable goods moving east of Chupra are secured with a special type of padlocks.

AIRLINES TO RAJASTHAN

151. **Shri Karni Singhji:** Will the Minister of Communications be pleased to state what plans Government have for the expansion of the main air-line, and feeder-line services for Rajasthan, in view of the nationalisation of airways?

The Deputy Minister of Communications (Shri Raj Bahadur): There is a daily service connecting Jaipur and Jodhpur in Rajasthan with Delhi and Karachi. No other service to stations in Rajasthan has been planned for the present. The Five Year Plan, however, provides for the construction of an aerodrome at Udaipur. An air transport service through this aerodrome is likely to be started when it is ready for use.

RAILWAY WORKING AT VISAKHAPATNAM PORT

152. **Ch. Raghur Singh:** Will the Minister of Railways be pleased to state:

(a) whether it is a fact that the working of the Visakhapatnam Port has resulted in a loss to the Railway Department for several years;

(b) if so, the steps taken in the matter; and

(c) the results achieved?

The Deputy Minister of Railways and Transport (Shri Alagesan): (a) Though the working of the Port resulted in a loss to the Railway from 1946-47 to 1950-51, for the past three years it has worked at a profit.

(b) and (c). Do not arise.

ACCIDENT IN SINGARENI COLLIERIES

153. **Shri T. B. Vittal Rao:** (a) Will the Minister of Labour be pleased to state whether any enquiry has been held into the accident of the 3rd February, 1954 at Birley Pit, Singareni Collieries, Kothagudium when two workers died due to the snapping of the rope of the shaft?

(b) What are the findings of the enquiry?

(c) Is it a fact that the workers complained to the manager of the pit that the rope was worn out and should be replaced?

The Deputy Minister of Labour (Shri Abid Ali): (a) Yes.

(b) While a cage carrying two persons was being raised from the bottom of No. 2 pit, the winding rope broke and the cage dropped from a height of 250 feet causing instantaneous death to both the riders. There has been no violation of any specific provision of the Mines Act or the Regulations and the accident has been classified as a case of 'Misadventure'.

(c) No such complaint was made by the workers before the occurrence.

MICA MINES LABOUR WELFARE FUND ADVISORY COMMITTEE

154. **Shri Balwant Sinha Mehta:** Will the Minister of Labour be pleased to state:

(a) when the Mica Mines Labour Welfare Fund Advisory Committee for Rajasthan was constituted;

(b) the number of times it has met so far;

(c) what are its main recommendations; and

(d) how many of them have been implemented so far and what they are?

The Deputy Minister of Labour (Shri Abid Ali): (a) On the 30th January, 1952.

(b) Seven.